

DIVISION BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/308(KB)2021  
IA(I.B.C)/40(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HONBLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS PRITI BAJAJ
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Ms. Mahuya Ghosh, Adv. ] For the Financial Creditor

Ms. Shreya Choudhary, Adv. ] For the Resolution Professional  
Mr. Manish Jain, RP ]

Ms. Manju Bhuteria, Adv. ] For the Personal Guarantor  
Ms. Meenakshi Manot, Adv. ]  
Mr. Amandeep Singh, Adv. ]  
Mr. Rishav Kumar Singh, Adv. ]  
Mrs. Khushi Gupta, Adv. ]

**ORDER**

1. Learnd Counsel for the parties present.
2. It is submitted that the reply to the supplementary affidavit filed by the Resolution Professional and the Financial Creditor is taken on record.
3. List this matter for arguments on **1<sup>st</sup> August, 2024**.
4. It is made clear that no further adjournment will be granted in this matter.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**